

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:5329  
ANSWERED ON:22.12.2000  
TRANSFER OF CLERKS IN SBI  
KISHAN SINGH SANGWAN

**Will the Minister of FINANCE be pleased to state:**

to reply given to Unstarred Question No.4951 on August 25, 2000 and state: (

- (a) whether the information asked for has since been collected; (
- (b) if so, the details thereof and if not, the reasons for delay; and (
- (c) the time by when it is likely to be laid on the table of the House?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE ( SHRI BALASAHEB VIKHE PATIL )

( a ):- Yes, Sir.

( b ) & ( c ):- State Bank of India (SBI) has reported that as per the policy obtaining in the bank, clerical staff can be transferred to any other branch in the same center after completion of five years stay in a branch/office. The Career Progression scheme for workmen in the bank also provides for transfer to another office/branch on promotion to a higher post.

Another policy operating in the SBI allows consideration of requests of clerical employees for transfer to a place of their choice subject to certain conditions and administrative considerations. The requests of employees whose spouses are working in other State Government Offices fall under this category. Depending upon local conditions every circle has formulated policies in consultation with the local affiliates of the recognised Staff Federation to deal with such requests. While some of the circles have not prescribed any minimum length of confirmed service, others have fixed different lengths of service before considering an employee's request for such transfer. These transfer policies of the bank are applicable to all clerical employees belonging to general as well as the SC/ST category.

During the last three years, a total of 118 clerical staff not completing three years service have been transferred out of different circles as per position given by the bank in the Annexure I.

A total number of 30 applications (General category 21; SC-3; and ST-6) received from clerical staff completing three years of service whose spouses are working with other State Government offices, are pending with the SBI as at Annexure II. SBI has further reported that all the pending applications have been waitlisted and necessary orders will be issued in order of seniority in the waiting lists, subject to availability of replacements and other administrative considerations.